## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3295 ANSWERED ON:28.07.2009 PROCUREMENT OF RICE Balram Shri P.;Panda Shri Baijayant

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether complaints regarding the failure of Food Corporation of India (FCI) and other agencies to procure sufficient quantity of rice from the millers have been received by the Government;

(b) if so, the details thereof and the reasons therefor;

(c) if so, whether this has led to piling up of huge stocks of rice with the millers;

(d) whether the millers have shown their inability to procure more rice from the farmers during the current season as their godowns are occupied by the current rice stocks;

(e) if so, the details thereof; and

(f) the remedial steps taken in this regard?

## Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a),(b),(c),(d),(e)&(f): There has been a record procurement of rice in KMS 2008-09. 287.86 lakh MT of rice has been accepted by FCI and State agencies as on 23.07.2009 as against 242.85 lakh MT of rice accepted in KMS 2007-08 in the corresponding period.

However, due to shortage of storage space with FCI, reports of delays in acceptance of levy rice by FCI from the millers have been received from Andhra Pradesh, Chhattisgarh, Orissa and Uttar Pradesh.

FCI has been given directions to make necessary arrangements and accept the rice as per the levy obligation.